

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 148,149 and 150 of 2009
& IA-302 of 2009

Dated : 15th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Ms. Richa Bharadwaja for
Mr. Buddy A. Ranganadhan for MERC

ORDER

The learned counsel for the Appellant in Appeal No. 150 of 2009 again seeks some time to make his submissions in reply to the Written Submissions filed by the Commission.

As a last chance, Post the matter on **21.07.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks